

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO. 122 OF 2016

Dated: 9th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of :

Appeal No. 41 of 2016 & IA No. 106 of 2016

**The Superintending Engineer (Operation)
State Load Despatch Centre, Gujarat** **...Appellant(s)**

Vs.

Central Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg
Ms. Parichita Chowdhury
h/f Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K.S. Dhingra

Appeal No. 54 of 2016 & IA No. 140 of 2016

Chhattisgarh State Load Despatch Centre (SLDC) **...Appellant(s)**

Vs.

Central Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. K.S. Dhingra

Appeal No. 73 of 2016 & IA No. 180 of 2016

**State Load Despatch Centre,
M.P. Power Transmission Corporation Ltd.** **... Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. **... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard

Mr. Paramhans
Mr. S. S. Patel (*Rep.*)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Ms. Soumya Singh
Ms. Ankita Bafna

Appeal No. 122 of 2016

Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K.S. Dhingra

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **30-11-2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt